

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.907/2021

This the 27thday of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Bhawan Singh, aged 64 years,
S/o late Sh. Khim Singh,
Retired PGT (History) form Directorate of Education,
Govt. of NCT of Delhi,
r/o H.No.192, Ward No.2, Flat No.14,
Ganpati Apartments, Mehrauli, New Delhi-30

- Applicant

(through Advocate: Shri Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi through
The Chief Secretary,
New Sectt., Players Building,
Near ITO, New Delhi
2. The Director of Education,
Directorate of Education,
Govt. of NCT of Delhi, Old Sectt. Delhi
3. The Deputy Director of Education,
Govt. of NCT of Delhi,
Distt. South, Sector-III,
RK Puram, New Delhi
4. The Education Officer-Zone 24,
Govt. of NCT of Delhi,
Sector III, RK Puram, Distt. South, New Delhi
5. The Principal/HOS,
Govt. Boys Sr. Sec. School No.2,
Mehrauli, New Delhi

- Respondents

(through Advocate: Sh. Amit Yadav for Ms. Esha Mazumdar)





ORDER (Oral)

Hon'ble Mr.A.K. Bishnoi, Member (A):

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the present OA with the liberty to file a better one.

The OA is, accordingly, dismissed as withdrawn, with the liberty as prayed for.

There shall be no order as to costs.

**(Ashish Kalia)
Member (J)**

**(A. K. Bishnoi)
Member (A)**

Jugal/sarita